

BUSINESS ADVISORY COMMITTEE

TWENTY-THIRD REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Monday, the 11th November, 1968.

2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each:—

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| (1) Motion of No-Confidence in the Council of Ministers moved by Shri Kanwar Lal Gupta | Debate might conclude on 12th November 1968 and Prime Minister and Shri K. L. Gupta might reply on 13th November 1968. |
| (2) The Madras State (Alteration of Name) Bill, 1968
(Consideration and passing) | 1 hour |
| (3) Discussion on the Reports of the University Grants Commission for the years 1965-66 and 1966-67 | 5 hours |
| (4) The University Grants Commission (Amendment) Bill, 1968, as passed by Rajya Sabha
(Consideration and passing) | |
| (5) The Essential Services Maintenance Bill, 1968 (To replace Ordinance No. 9 of 1968)
(Consideration and passing) | 5 hours |
| (6) Statutory Resolution by Shri S. S. Kothari and others for disapproval of the Essential Services Maintenance Ordinance 1968 | |
| (7) The Indian Railways (Amendment) Bill 1968 (To replace Ordinance No. 10 of 1968)
(Consideration and passing) | 3 hours |
| (8) Statutory Resolution by Shri George Fernandes and others for disapproval of the Indian Railways (Amendment) Ordinance, 1968. | |
| (9) Resolution regarding constitution of Railway Convention Committee, 1968 | 1 hour |
| (10) Resolution seeking approval of continuance of President's Rule in Bihar beyond 25th January, 1969 | 2 hours |
| (11) Further discussion on the 15th Report and discussion on the 16th, 17th and 18th Reports of the Union Public Service Commission | 4 hours |
| (12) Motion by Shri Srinibas Mishra for annulment of Conduct of Elections (Second Amendment) Rules, 1968 | 1 hour |
| (13) Motion by Shri Srinibas Mishra for modification of the Civil Defence Rules, 1968 | 1 hour |

NEW DELHI;
November 11, 1968
Kartika 20, 1890 (Saka)

N. SANJIVA REDDY,
Chairman,
Business Advisory Committee.